

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4802
ANSWERED ON:04.05.2012
CONSTRUCTION OF SEMI EARTHEN NALLAH
Ray Shri Bishnu Pada

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Andaman and Nicobar Administration send any interim reply within a fortnight or final reply within 15 days to the MP's communication regarding request for construction of semi-earthen nallah and 2 nos. bridges/culverts at Sabari Ward No. 4, dated 5/11/2010, addressed to the Lt. Governor;
- (b) whether the Administration deliberately ignored the MP in giving reply against the grievances/issues he took up in public interest;
- (c) whether any violation made by A&N administration to the instructions contained at para 57 and 60 of Central Secretariat MOP;
- (d) if so, the action proposed by the Government to implement action/final reply to the MP; and
- (e) the action it proposed to be initiated against the defaulting Government servants of A&N administration?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): The Andaman & Nicobar Administration has informed that reply has been sent to Hon'ble Member of Parliament vide letter No.14-5/MP-PWD/2004(PF-I) /150 dated 02.5.2012.
- (b): No, Sir.
- (c): No, Sir.
- (d) & (e): Do not arise in view of reply (c) above.